CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

<u>Civil Contempt Petition No.200/43/2008</u>

(in OA 1129 of 2005)

Jabalpur, this Wednesday, the 21st day of August, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Francis F. Cecil, aged 70 years, S/o Late Shri F.S. Cecil, Retired Senior Supervisor, R/o 6, Marigold, Sun City, Lalghati (Airport Road), Bhopal (M.P.)

-Petitioner

(By Advocate - Shri N.K. Salunke)

<u>Versus</u>

- 1. Shri Vijay Singh, Secretary, Ministry of Defence, 101, South Block, New Delhi.
- 2. Shri P.K. Tikkoo, Deputy Director General, Military Farms, QMG Branch, Army Head Quarters, West Block-III, R.K. Puram, New Delhi.
- 3. Shri J. Natarajan, IDAS, Controller of Defence Accounts (CDA), (Medical Branch), Central Command, Lucknow (U.P).
- 4. Col. A.S. Rathore, Director of Military Farms, Head Quarters, Central Command, Lucknow (U.P.).
- 5. Shri B.U. Gouli, Officer-in-charge, Military Farm, Subedarganj, District Allahabad (U.P.) -Respondents

(By Advocate -Shri Gopi Chourasia)

ORDER (ORAL)

By Navin Tandon, AM.-

The respondents have filed the compliance report.

- 2. We are satisfied that our order has been duly complied with.
- 3. Accordingly, CCP is dismissed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member